

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**

**PRINCIPAL BENCH**

**CP NO. 108(ND)/2014**

**IN THE MATTER OF:**

Laguna Holdings Pvt. Ltd. & Ors.

... Applicant/petitioners

Vs.

M/s. Edenpark Hotels Pvt. Ltd.

... Respondent

**Order under Section 397/398 of the Companies Act, 2016**

**Order delivered on 31.08.2017**

**Coram:**

**CHIEF JUSTICE (Retd.) M.M.KUMAR**

**Hon'ble President**

**Ms. Deepa Krishan**

**Hon'ble Member (T)**

For the Applicant/petitioner: Mr. Virender Ganda, Sr. Adv.  
Mr. Vipul Ganda, Mr. Santosh Giri,  
Ms. Shelly Khanna, Mr. Tarun Mehta,  
Advocates

For the Respondents :Mr. P.V. Kapur, Sr. Advocate  
Mr. Pawan Sharma, Mr. Siddharth Aggarwal,  
Ms. Divya Bhalla, Mr. Anuj Shah, Advocates

**ORDER**

On account of paucity of time, hearing is deferred to  
31<sup>st</sup> October, 2017.

*Sd/-*

**(CHIEF JUSTICE M.M.KUMAR)  
PRESIDENT**

*Sd/-*

**(DEEPA KRISHAN)  
MEMBER(TECHNICAL)**

31.08.2017  
V. Sethi